

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 03-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 873/2020 (NOTICE) IA/1/2020		LAKSHMAMMA Vs NAGA REDDY	A C SATHISH
2	O.S. 901/2020 (NOTICE) IA/1/2020		ERAMMA Vs RAVICHANDRASHEKAR	SUMATHI K
3	O.S. 1546/2013 (HEARING) IA/1/2013		Kempamma Vs Anjinappa	D A Shivakumar
MEDIATION				
4	M.C. 181/2020 (A.D.R)		PUNEETH KUMAR J C Vs SHEELA R GOWDA	JAYAKUMAR P P
5	O.S. 522/2018 (ISSUES.) IA/1/2018 IA/2/2018		Rathnamma Vs Krishnappa	Chandrashekara
CROSS EXAMINATION OF PW				
6	O.S. 1275/2009 (EVIDENCE.) IA/1/2009 IA/2/2009 IA/3/2009		RAMAKKA Vs RAMESH	J.M.RAJANNA SETTY GDA - D1 TO 5
7	M.C. 6/2015 (EVIDENCE.)		Ranjitha N Vs Kumar	Devaraj E
8	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI Vs SMT.NARASAMMA	C.PRAKASH
9	O.S. 101/2013 (ARGUMENTS.) IA/1/2013		Narayanamma Vs Anjinappa	H.M.Govindaraju
10	Misc 89/2017 (ARGUMENTS.)		Umadevi S Vs Rathnamma	
11	M.A. 121/2017 (ARGUMENTS.) IA/1/2017		Mallikarjunaiah T. Vs Rajanna T.S.	
12	O.S. 452/2018 (ARGUMENTS.) IA/1/2018		Shivakumari Vs Puttaswamy	S Venkatesh shastry
13	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH

FURTHER ARGUMENTS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 366/2015 (ARGUMENTS.)		HANUMANTHAPPA M. Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	HANUMANTHAPPA.M.
3:00 P.M - 4:00 P.M				
OBJECTION				
15	O.S. 336/2018 (SUMMONS)		Natarajan S Vs Jayalakshmi	Adithyanarayan
16	O.S. 502/2018 (SUMMONS) IA/1/2018		Muniyamma Vs Munamma	P M Narayanaswamy
17	O.S. 944/2018 (SUMMONS) IA/1/2018		Nanjamma alias Ammaiyamma Vs Chikka Akkayamma	L Krishna Reddy
18	Misc 192/2018 (SUMMONS)		Munikrishna N B Vs Byrappa	Manoj Kumar N
19	O.S. 1866/2018 (SUMMONS) IA/1/2018 IA/2/2018		Narayanagowda H M Vs Narayanagowda H C	C N Madhu
20	O.S. 40/2019 (SUMMONS) /1/2018 /2/2018 /3/2018		SHIVANNA Vs VENKATAPPA	VEMA REDDY S.
21	R.A. 6/2019 (SUMMONS) IA/1/2019 IA/2/2019		Lakshmiddevamma Vs Nandi Infrastructure Corridor Enterprises Ltd.	S Srinivas Murthy
22	O.S. 413/2019 (SUMMONS) IA/1/2019		Muniyamma Vs Chandrashekaraiah D V	Prakash
23	P.MIS. 2/2019 (SUMMONS)		Jayashree Vs The Chief Secretary	V N Kumar
24	Misc 80/2019 (SUMMONS) IA/1/2019 IA/2/2019		Manjunath B Vs Muninagamma	M Chandregowda
25	O.S. 951/2019 (SUMMONS) IA/1/2019		Basamma Vs Lakshamma	Mylaraiah Associates
WRITTEN STATEMENT				
26	O.S. 1419/2017 (SUMMONS) IA/1/2017		Manjunatha Vs Chikkahanumappa	J K Lokesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1022/2018 (SUMMONS) IA/1/2018		Rathnamma Vs Krishnappa	Venkatesh B K
28	O.S. 1355/2018 (SUMMONS) IA/1/2018		Chinnanna alias Chinnappa Reddy Vs Ravi R D	G A Gopi
29	O.S. 251/2019 (SUMMONS) IA/1/2019		Veena H J Vs Sharadamma	Anil Shekar K S
30	O.S. 547/2019 (SUMMONS) IA/1/2019 IA/2/2019		Mary Clara Vs Fathima Mary	Vijayakumar V
31	O.S. 915/2019 (SUMMONS) IA/1/2019		Selvakumar R Vs Dharmakanth B	Y D Shivashankara
Cases listed below are adjourned due to Covid 19				
32	O.S. 919/2010 (SUMMONS) IA/1/2010	19-10-2020	MUNISADAPPA AND OTHERS Vs VENKATACHALAI AH AND OTHERS	KUMAR LAW ASSOCIATES SV
33	O.S. 1429/2017 (SUMMONS) IA/1/2017	19-10-2020	Mala Vs Shivamma	M Subramani Reddy
34	O.S. 1702/2017 (SUMMONS) IA/1/2017	19-10-2020	Venkateshappa Vs Riyas Munna alias Tailor Munna	
35	O.S. 139/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	Raghunath Wasudeo Khare Vs Ramalinge Gowda M L	Srinivasa
36	O.S. 497/2018 (SUMMONS) IA/1/2018	19-10-2020	Jacob K T Vs Achappa G S	K Sundaram
37	O.S. 498/2018 (SUMMONS) IA/1/2018	19-10-2020	Thomas Malayil Mathews Vs Muniyamma	K Sundaram
38	R.A. 35/2018 (SUMMONS) IA/1/2018	19-10-2020	Nagaraja N M Vs Krishnappa	S Jayanthi Raviprakash
39	O.S. 537/2018 (SUMMONS) IA/1/2018	19-10-2020	Narasappa Vs Munegowda	Nataraju T
40	EX 33/2018 (SUMMONS)	19-10-2020	Ramu alias Ramanna S Vs Jayamma	P R Dhananjaya

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 714/2018 (SUMMONS) IA/1/2018	19-10-2020	Venkataramanaswamy Vs Venkatanagaiah	K Abhinav Anand
42	O.S. 762/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	Sridhara G M Vs Suseela	Y.V
43	O.S. 852/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	Narayana M C Vs Basavaraj	
44	O.S. 854/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	GANGADHAR J Vs BASAVARAJ	D S J
45	O.S. 861/2018 (SUMMONS) IA/1/2018	19-10-2020	Chowdamma Vs Muniyappa	B Chandrashekar
46	O.S. 1034/2018 (SUMMONS) IA/1/2018	19-10-2020	Srirama Reddy N Vs Lakshamma G	P N Nanja Reddy
47	O.S. 1088/2018 (SUMMONS) IA/1/2018	19-10-2020	RAMESH KUMAR Vs GANGAMMA	K.C.MANJUNATH
48	Misc 105/2018 (SUMMONS) IA/1/2018	19-10-2020	Nagappa alias Humappa, Since deceased Rep. by his legal Rep. Nagaraju Vs Kiviyappa alias Nagappa	A C B
49	O.S. 1450/2018 (SUMMONS) IA/1/2018	19-10-2020	Padma M Vs Brundamma	H Rajanna
50	Misc 160/2018 (SUMMONS)	19-10-2020	Shivamma, Dead by her LRs, Parvathamma Vs Subbanna N M	H Vazeer
51	Misc 188/2018 (SUMMONS)	19-10-2020	SHAKUNTALAMMA Vs NAGARAJ M	GOWRI SHANKAR V C
52	O.S. 1776/2018 (SUMMONS) IA/1/2018	19-10-2020	Lakshamma Vs Munilakshamma	Anjana Murthy B
53	O.S. 1825/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-10-2020	RAZIA BI Vs SHARIFF UNNISA	G.MANIVANNAN.
54	FDP 6/2019 (SUMMONS) IA/1/2019	19-10-2020	Thimmakka Vs Chikkamma	S Narendra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 268/2019 (SUMMONS) IA/1/2019	19-10-2020	Sridevi S Vs Nagendran V	M/s Kruthine law chambers
56	O.S. 408/2019 (SUMMONS) IA/1/2019	19-10-2020	PADMA Vs NARAYANAPPA	A H Pradeep Kumar
57	O.S. 493/2019 (SUMMONS) IA/1/2019	19-10-2020	FRANCIS C Vs SUGUNA V	V Anand
58	O.S. 593/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-10-2020	Chandramma Vs Channarayappa	Narasimhaiah K
59	Misc 97/2019 (SUMMONS) IA/1/2019	19-10-2020	Papanna Vs Gowramma	Vasanth Kumar B M
60	O.S. 716/2019 (SUMMONS) IA/1/2019	19-10-2020	NAGARATHNAMMA Vs MANGAMMA	A T J
61	O.S. 778/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	19-10-2020	SUMITHRAMMA Vs SHANKAR ALVA	V. B. S.
62	O.S. 817/2019 (SUMMONS) IA/1/2019	19-10-2020	Sampangappa alias Sampangi Ramaiah Vs Yarappa S M	J R
63	O.S. 832/2019 (SUMMONS) IA/1/2019	19-10-2020	Chikkabidappa Vs Narayanappa	C S
64	O.S. 895/2019 (SUMMONS) IA/1/2019	19-10-2020	Byregowda V Vs Muniyamma	M Shivaprakash
65	O.S. 577/2015 (EVIDENCE.) IA/1/2015	19-10-2020	Rajappa N Vs Pillappa	P. NARAYANAPPA
66	FDP 25/2017 (EVIDENCE.)	19-10-2020	Syndicate Bank Hoskote Branch Vs Geetha C	Ramanand Achar
67	L.A.C. 1/2018 (EVIDENCE.)	19-10-2020	Anjanamurthy Vs Special Land Acquisition Officer, II Karnataka Industrial Area Development Board	M Byrappa
68	O.S. 1026/2018 (EVIDENCE.) IA/1/2018	19-10-2020	Patil Hanumanthagowda Vs Krishnappa M	D S Malipatil

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69	Misc 39/2018 (APPEARANCE OF PARTY)	19-10-2020	Shankaranarayana Setty A S Vs Gudamma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 265/2005 (HEARING) IA/1/2005 IA/2/2005		K P SACHIDANANDA Vs C NARASIMHAIAH @ NARASIMHAPPA	B.T. INDUSHEKAR SRI.K.LS.
2	O.S. 2773/2005 (HEARING)		K.VENKATARAMAIAH Vs SRI.RAMASWAMY	V.N.KUMAR V.VISHWANATH
3	O.S. 2999/2005 (HEARING)		V.SRINIVAS ALIAS SRINIVASAPPA Vs NARAYANAPPA	R.B.SADASIVAPPA SMT. K.K.T
4	O.S. 412/2010 (HEARING) IA/1/2010		VENKATALAKSHMAMMA Vs RAMASWAMYCHARI	V.VISHWANATH D1 TO 3 - EXPARTE
5	O.S. 717/2011 (HEARING) IA/1/2011 IA/2/2011		L.K.TRUST Vs RAJARAM.S.N.	ALLA BAKASH
6	O.S. 833/2011 (HEARING) IA/1/2011		LURD MARRY Vs YOGAPPA	G.M.RAMA MURTHY
7	O.S. 1025/2013 (HEARING) IA/1/2013		Hanumanthappa P Vs Beerappa	G V Ashwathanarayana
8	O.S. 624/2015 (HEARING) IA/1/2015		Ningellappa Vs Jagadish	BALARAJ
9	O.S. 1447/2016 (HEARING) IA/1/2016		Chintamani N Jain Vs Thyagaraju H G	M/s H M D
10	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
11	M.A. 60/2019 (HEARING) IA/1/2019		Venkatalakshmi B T Vs Mohammed Younus	C Manjunath
<u>12:00 P.M - 1:00 P.M</u>				
12	O.S. 723/2013 (ARGUMENTS.) IA/1/2013		Jayalakshmi.D Vs Govindamma.V	V.M.S.Associates
13	O.S. 1351/2016 (ARGUMENTS.) IA/1/2016		Rohit Kumar Jaiswal Vs Gangadhara S B	
14	O.S. 1493/2016 (ARGUMENTS.) IA/1/2016		Kum. Ghanavi Vs Rajendra G L	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.A. 96/2017 (ARGUMENTS.) IA/1/2017		Somu J Vs Venkatesh J	GSP Law
Cases listed below are adjourned due to Covid 19				
16	O.S. 559/1997 (SUMMONS)	23-10-2020	Jayamma Vs Munivenkatappa	
17	O.S. 186/1998 (SUMMONS)	23-10-2020	Ayesha Khanum Vs Younus Khan	
18	O.S. 1556/2008 (SUMMONS) IA/1/2008	23-10-2020	Y K SURESHKUMAR Vs SALEEM PASHA	C.N.VENUGOPAL
19	O.S. 1323/2005 (EVIDENCE.) IA/1/2005	16-11-2020	MUNE GOWDA Vs R MUNIRAJU	CHENNARAYA REDDY S
20	O.S. 1114/2010 (ISSUES.) IA/1/2010	25-11-2020	JYOTHAMMA @ LAKSHMI Vs NARYAANAPPA	RAMESH
21	O.S. 837/2011 (ISSUES.) IA/1/2011	25-11-2020	RAJESH DHAR Vs PRASANNA RAJ	V.S BIJU and R.R DEVENDRA GOWDA
: Misc/0000018/2013				
: EX/0000113/2012				
22	O.S. 1170/2011 (ISSUES.) IA/1/2011 IA/2/2011	25-11-2020	YELLAMMA AND OTHERS Vs RAJA AND OTHERS	B.V.S AND ASSOCIATES
23	O.S. 878/2014 (ISSUES.) IA/1/2014 IA/2/2014	25-11-2020	Chinnamma Vs Pramila	Janardhan G
24	O.S. 841/2016 (ISSUES.)	25-11-2020	Narayanaswamy Vs Mariyamma	Manjunatha
25	O.S. 1147/2016 (ISSUES.)	25-11-2020	KONDPPA P Vs GOWRAMM	
26	O.S. 965/2017 (ISSUES.) IA/1/2017 IA/2/2017	26-11-2020	Kumari D S Chandana EP BY NAGARATHNA H S Vs Dr. Srinivasa	
27	O.S. 1023/2017 (ISSUES.) IA/1/2017	26-11-2020	Asha C S Vs Chandra Reddy N	G Kamaladhar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1336/2017 (ISSUES.) IA/1/2017 IA/2/2017	26-11-2020	Shamu M F Vs Mariyabisehkam	
29	O.S. 1394/2017 (ISSUES.) IA/1/2017	26-11-2020	Ramesh K Vs Nagamma	
30	O.S. 1542/2017 (ISSUES.) IA/1/2017	26-11-2020	Lakshmamma Vs Ravi Kumar	Loknath Singh N
31	O.S. 642/2018 (ISSUES.) IA/1/2018	26-11-2020	Mahadev G Vs Shivakumar	T M Vijayakumar
32	O.S. 1233/2018 (ISSUES.) IA/1/2018	26-11-2020	LAKSHMAMMA Vs RUDRAPPA C	M.R.MUNIRAJU
33	O.S. 820/2013 (SUMMONS) IA/1/2013	30-11-2020	Akkajamma Vs Gangabylamma	G.V.Ashwathnarayana
34	O.S. 1631/2017 (SUMMONS) IA/1/2017 IA/2/2017	30-11-2020	Munijayamma Vs Munivenkatamma	Mohan Kumar and associates
35	O.S. 1018/2019 (SUMMONS) IA/1/2019	30-11-2020	Pillamma Vs Rangappa	MUNIRAJU K N
36	O.S. 615/2020 (SUMMONS) IA/1/2020 IA/2/2020	30-11-2020	KIRAN D S Vs RAMESH V	B RANGASWAMY
37	O.S. 831/2020 (SUMMONS) IA/1/2020	30-11-2020	GIRISH KUMAR V Vs KOTIREDDY RAMYA SMITHA	A V VIJAYA BHASKARA REDDY AND ASSOCIATES
38	O.S. 1730/2016 (A.D.R) IA/1/2016	30-11-2020	Kempanna Vs Batheppa	M.N. SRINIVAS REDDY
39	O.S. 1731/2016 (A.D.R) IA/1/2016	30-11-2020	Kempanna Vs Batehappa	M.N. SRINIVAS REDDY
40	O.S. 869/2017 (A.D.R) IA/1/2017	30-11-2020	Venkataraju Vs Chowdappa	
41	O.S. 1000/2017 (A.D.R) IA/1/2017 IA/2/2017	30-11-2020	Nagappa Vs Muniyappa	K H R
42	O.S. 1265/2018 (A.D.R) IA/1/2018	06-01-2021	SAROJAMMA Vs NARAYANAPPA	SHANKARANANDA GOWDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 1269/2018 (A.D.R) IA/1/2018	06-01-2021	ANITHA ALIAS HANUMAKKA Vs THE COMMISSIONER	M.G.SIDDALINGAIAH
44	M.C. 288/2018 (A.D.R)	06-01-2021	SURENDRA VAADE THIPPESWAMY Vs PAVITHRA SUBBARA	AZHAR MEER
45	O.S. 437/2019 (A.D.R) IA/1/2019	06-01-2021	Aslam Pasha Vs Amzad Khan	BPDS
46	M.C. 72/2019 (A.D.R)	06-01-2021	Manjunatha C Vs Sushma	S B Suresh
47	O.S. 1053/2019 (A.D.R) IA/1/2019	06-01-2021	Parmesh Vs Veerawa	Nagaraju
48	O.S. 1695/2019 (A.D.R) IA/1/2019 IA/2/2019	06-01-2021	SUMANGALI N Vs MAHADEVAPPA C	V. CHANDRAPPA
49	M.A. 85/2019 (NOTICE) IA/1/2019	07-01-2021	Abhiramaiah S Vs Saroj Bagaria	K Balakrishna
50	O.S. 276/2020 (NOTICE) IA/1/2020 IA/2/2020	07-01-2021	SRINIVAS Vs NARAYANASWAMY C B	MURTHY M V
51	O.S. 38/2018 (A.D.R)	08-01-2021	Muniyamma Vs Chikkanna	Yogesh V
52	O.S. 479/2018 (A.D.R) IA/1/2018	08-01-2021	Channabasappa Vs Narayanappa	K Nagendra Naik
53	O.S. 508/2018 (A.D.R) IA/1/2018	08-01-2021	Anjinappa Reddy Vs Yella Reddy alias poojari yella Reddy	Vijayashekara Gowda V
54	O.S. 872/2018 (A.D.R)	08-01-2021	Shirley Madappa Vs Manjula R	M Arun Ponnappa
55	O.S. 873/2018 (A.D.R) IA/1/2018	08-01-2021	Shirley Madappa Vs Manjula R	M Arun Ponnappa
56	O.S. 1013/2018 (A.D.R) IA/1/2018	08-01-2021	Mylarappa Vs Pillappa	N R Raghavendra

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57	O.S. 1040/2018 (A.D.R) IA/1/2018 IA/2/2018	08-01-2021	Galappa Vs Venkatamma	K R Ramesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
2	O.S. 1633/2006 (HEARING) IA/1/2006 IA/2/2006		BYRAPPA alias BYRASON Vs ERABYRAIAH	S.CHENNNARAYA REDDY
3	O.S. 1978/2006 (HEARING) IA/1/2006		JAYALAKSHMI Vs VENKATESH	P.T. HEBBAR
4	O.S. 841/2008 (HEARING) IA/1/2008		AMEENA BI Vs AZEEZ KHAN	
5	O.S. 915/2008 (HEARING)		RUPEN PATEL Vs JAYARAM SHETTY	MOHAN BHAT DISMISSED
6	O.S. 325/2011 (HEARING)		GOWRAMMA Vs THIMMAIAH.	M. B. SHANKARE GOWDA. MSB
7	O.S. 982/2011 (HEARING) IA/1/2011		ANITHA DEVI Vs MUNIVENKATAMMA	RAJESH GOWDA
<u>12:00 P.M - 1:00 P.M</u>				
8	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
9	Misc 74/2017 (ARGUMENTS.)		M/s Chevro Fashions Vs Technova Tapes - India Pvt. Ltd. Rep. Arvind Rao A	Ganapathi Hegde
ARGUMENTS				
10	M.A. 42/2015 (ARGUMENTS.) IA/1/2015		Syed Mustafa Vs Mustaq Ahamad	Y N S R
ARGUMENTS BY ADV. DEFTS.				
11	O.S. 1419/2018 (ARGUMENTS.) IA/1/2018		Bellamma Vs Chikka Narasimhaiah	K S Ramu
<u>3:00 P.M - 4:00 P.M</u>				
12	O.S. 1059/2011 (HEARING) IA/1/2011		AMMAYAMMA Vs MUNINAGAPPA	B.T. INDU SHEKAR
13	O.S. 1460/2011 (HEARING) IA/1/2011		SURESH Vs LAKSHMAIAH.G	K.SRINIVAS
14	FDP 43/2012 (HEARING) IA/1/2012		Krishna Reddy.C Vs Appanna	Jaya prakash
(O.S./0001106/2005)				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 989/2014 (HEARING) IA/1/2014		Ramakka alias Radhamma Vs Manjula	Lokesh
16	O.S. 1387/2014 (HEARING) IA/1/2014 IA/2/2014		Santhosh Kumar V S Vs Manjula A	D S V
17	O.S. 1614/2014 (HEARING) IA/1/2014		Anthappa M Vs Joseph A	S N Devaraju
4:00 P.M - 5:00 P.M				
18	O.S. 1699/2014 (HEARING) IA/1/2014 IA/2/2014		Krishnappa S Vs Doddakka	G K V
19	O.S. 2097/2014 (HEARING) IA/1/2014		Geetha Vs Alamela	NAGARAJA
20	O.S. 1173/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Cicilia Thomas Rebello Vs Anthonamma	K Devaraj
21	O.S. 1091/2017 (HEARING) IA/1/2017		Sharadamma Vs Gangamma	N P Law
22	O.S. 959/2020 (HEARING) IA/1/2020		ABDUL MAJEED Vs SONNALLAPPA	T CHANDRAPPA
23	O.S. 1583/2006 (ISSUES.) IA/1/2006		SARALAMMA Vs KAMALAMMA	D.S.JAYARAJ DEFT.NO.1 TO 4 - SRI.L.S.CHIKKANAGODAR
24	O.S. 1719/2006 (ISSUES.) IA/1/2006		NAGARATHNAMMA Vs CHIKKABANGARAPPA	R.VENKATAREDDY
25	O.S. 1219/2008 (ISSUES.) IA/1/2008		VENKATARAMANAPPA Vs JAYARAMAIAH	
26	O.S. 975/2011 (ISSUES.) IA/1/2011 IA/2/2011		RAMAIAH.R. Vs HANUMANTHARAYAPPA.S.A.	C.RAVIKUMAR
27	O.S. 1190/2012 (ISSUES.) IA/1/2012		Krishnappa.G.B Vs Munibyrapa.N.V	K.V.Ramachandra
28	O.S. 1728/2015 (ISSUES.) IA/1/2015		Sujatha R S Vs Nagaraju T	A V A
29	O.S. 1958/2015 (ISSUES.) IA/1/2015		Nanjamma Vs Kempanna	K.SEENAPPA

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P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 03-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 1298/2018 (ISSUES.) IA/1/2018		Anand Shivaji Deshmukh Vs Abhay R S alias Herambha	P R D
Cases listed below are adjourned due to Covid 19				
31	O.S. 1230/2006 (SUMMONS) IA/1/2006	18-11-2020	CHIKKACHENNAPPA Vs KADIRAPPA REDDY	G.V. MANJUNATH J C KUMAR
32	O.S. 1239/2012 (SUMMONS) IA/1/2012 IA/2/2012	18-11-2020	Manju.C Vs Chakrapanai	T.R. RAMAKRISHNA
33	O.S. 394/2012 (NOTICE) IA/1/2012 IA/2/2012	18-11-2020	NARAYANASWAMY.M Vs ESHWAR	K.G. LAKSHMIPATHI
34	O.S. 1916/2005 (EVIDENCE.) IA/1/2005 IA/2/2005	18-11-2020	PUTTAIAH Vs CHIKKASADHAIH	V.M. AND ASSOCIATES CKR
35	O.S. 2668/2006 (EVIDENCE.)	18-11-2020	CHOWDAPPA Vs GOWRAMMA	B.R.SRINIVASA GOWDA
36	O.S. 1379/2011 (EVIDENCE.) IA/1/2011	18-11-2020	CHANDRASHAKAR.T Vs SAROJA.T	M.T.NANAIH ASSOCIATES
37	O.S. 1573/2012 (EVIDENCE.) IA/1/2012	18-11-2020	Sudhindra.T.R Vs Rajalakshmi.T.S	S.Subramanya.S
38	R.A. 77/2014 (SUMMONS) IA/1/2014	05-12-2020	Agadurappa Vs Bissanna	Pradeep Naik K
39	O.S. 420/2019 (SUMMONS) IA/1/2019	05-12-2020	Chandrakala Vs Lakshmana V	M/s. R V Law Associates
40	O.S. 595/2020 (SUMMONS) IA/1/2020	05-12-2020	UMESH K H Vs KRISHNA M	HARSHA B
41	O.S. 830/2014 (A.D.R) IA/1/2014	05-12-2020	Pillamma Vs Byramma	K V K
42	O.S. 871/2014 (A.D.R) IA/1/2014	05-12-2020	Narayanappa Vs Gundappa	
43	O.S. 971/2014 (A.D.R) IA/1/2014	05-12-2020	Deepa S Vs Savithramma	K V N
44	O.S. 1000/2014 (A.D.R) IA/1/2014	05-12-2020	Syed Ansar Vs Khamarunnisa	Thippeswamy T
45	O.S. 1017/2014 (A.D.R) IA/1/2014	05-12-2020	Muniyamma Vs Venkataswamy	Shivakumar G S

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Cause List Date: 03-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 1110/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	05-12-2020	Hanumaiah C P Vs Anantha	P C N
47	O.S. 1374/2014 (A.D.R) IA/1/2014 IA/2/2014	05-12-2020	Veerappa Vs Chandrashekar	C M G
48	O.S. 1400/2014 (A.D.R) IA/1/2014	05-12-2020	Rani Vs Vijaya Kumar	P Shivakumar
49	O.S. 1747/2014 (A.D.R) IA/1/2014	05-12-2020	Varadaraja G Vs Kempamma	Satisha and Ananda C M
50	O.S. 1811/2014 (A.D.R) IA/1/2014	05-12-2020	Mariswamy alias Mariswamappa Vs Umesh C R	G R P
51	O.S. 2066/2014 (A.D.R) IA/1/2014	05-12-2020	Sharadamma A Vs Linganna	TEJESH P
52	O.S. 1616/2015 (A.D.R) IA/1/2015 IA/2/2015	05-12-2020	Ramalinga Vs Lakkappa K P	Ashok
53	O.S. 1670/2015 (A.D.R) IA/1/2015	05-12-2020	Sunil Kumar C Vs Shaikh Basha	B V Narayana
54	O.S. 1696/2015 (A.D.R) IA/1/2015	05-12-2020	Narayanappa Vs Munihanumaiah	
55	O.S. 1952/2015 (A.D.R) IA/1/2015 IA/2/2015	05-12-2020	Arogya Swamy Vs Philomina	SANGAMESH R.B
56	O.S. 1973/2015 (A.D.R) IA/1/2015	05-12-2020	Chennigappa Vs Venkata Lakshamma	Nagaraj
57	O.S. 1994/2015 (A.D.R) IA/1/2015	05-12-2020	Syed Tabreze Vs Hussain Bee	Bayanna
58	O.S. 1086/2016 (A.D.R) IA/1/2016	05-12-2020	Byramma Vs Munidasappa	B Veeranna
59	O.S. 1677/2016 (A.D.R) IA/1/2016	05-12-2020	Madhava Narrain A K Vs Niranjan Narrain A K	
60	O.S. 320/2017 (A.D.R) IA/1/2017	05-12-2020	Munithayamma Vs Channarayappa	MALLURIAIH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 324/2017 (A.D.R) IA/1/2017	05-12-2020	Munegowda Vs Narayanappa	S Shaker
62	O.S. 356/2017 (A.D.R) IA/1/2017	05-12-2020	Venkatesh Reddy P Vs Rajamma	
63	O.S. 1193/2016 (EVIDENCE.) IA/1/2016	05-12-2020	Ambrish A V Vs Narayan P	Manjunatha
64	Misc 172/2018 (EVIDENCE.)	05-12-2020	Nagaraju Vs Muniyamma	Sathish K R

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
03.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments 1. O.S. 2554/2007 2. O.S. 1666/2013	Arguments
To hear on IAs 1. O.S. 253/2011 2. O.S. 1086/2012 3. O.S. 2135/2014 4. O.S. 791/2015 5. O.S. 301/2016 6. O.S. 40/2018 7. MA. 41/2020	To hear on IAs 1. O.S. 1393/2009 2. O.S. 682/2010 3. O.S. 661/2012 4. O.S. 849/2013 5. O.S. 586/2014 6. O.S. 874/2014 7. O.S. 1106/2014 8. O.S. 313/2020

IV ASCJ 01.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 03-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	Ex. 33/2006	Arguments
02	O.S. 1261/2006	Arguments
03	O.S. 2726/2006	Evidence
04	O.S. 318/2007	Hearing
05	Ex. 52/2007	Hearing
06	O.S. 244/2017	Evidence

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 937/2007	Hearing
02	O.S. 270/2007	Evidence
03	O.S. 1372/2016	Arguments
04	FDP 22/2015	Orders
05	O.S. 1756/2015	Orders

Handwritten signature and date: 01/10/2020.

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.